

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2785
ANSWERED ON:15.03.2010
PF AND ESI DUES ON JUTE MILLS MANUFACTURERS
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the amount of Provident Fund (PF) and Employees' State Insurance (ESI) due outstanding against each of jute mills/manufacturers in the country, separately, State-wise; and

(b) the action taken by the Government to recover such dues against such mills/manufacturers?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) & (b): List of Jute manufacturers who are defaulting in dues of Provident Fund and Employees' State Insurance contribution are given at Annexure-'A' and 'B' respectively.

Government has issued clear instructions to Employees' Provident Fund Organisation (EPFO) and Employees' State Insurance Corporation (ESIC) to take stringent actions under the provisions of Employees' Provident Funds and Miscellaneous Provisions Act, 1952 and Employees' State Insurance Act, 1948 to recover the dues. EPFO and ESIC have initiated action to recover the dues.

The recovery actions include prosecution, attachment of bank accounts, movable/immovable properties, arrest of defaulters, etc.

In many cases, the recovery is not possible at present due to the stay granted by courts of law/Board of Industrial and Financial Reconstruction.